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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(CAA) No.733/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name	of the Company	Shaka Properties Pvt.Ltd	I. & Anr.	
Under Section		230-232		
SI. No.	Representa	& Designation of Authorized Appearing on behalf of bresentative (IN CAPITAL LETTERS)		Signature with date
1.		THE HITRA, Advoca	1 lies 100	About 31.1.18
2.		LADLE ROY, ADVOC		

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinán K.R.) Member (J)

Sd